

NOTICE

Date of Publication :19-Mar-2021 Last Date: 03-Apr-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 03-Apr-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 03-May-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201800729	Saeed Mahfooz Baig (Applicant No.1)	904-2009 (12)	Obj.
2	U-202002448	S. R. Shetty Adv. for Plaintiff	3513-2011 (Record Dept.)	Obj.
3	U-202101488	Third Party- Gautam Ratan Sonavane	3245-2010 (14)	1500
4	U-202101610	Adv. Kamlesh S. Mishra	5644-2004 (11)	200
5	U-202101721	Vivek Kantawala & Co.	18-2021-SUMMARY SUIT (32)	Obj.
6	O-201801214	P.K. Pandit (Govt Pleader) Adv. For Deft.	2295-2013 (12)	32
7	O-202100575	Adv. Balkrishna S. Shetty	3200-2012 (7)	Obj.
8	O-202100624	M. M. Agavekar	6658-2003 (7)	Obj.